

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 7278 of 2019

08/13.04.2021

The present case is taken up through video conferencing.
Heard Mr. M.S. Mittal, learned Senior Counsel for the petitioner,
for a while.

For further argument, put up this case on 03.05.2021 under the
heading "For Admission".

(Rajesh Shankar, J.)

Ritesh